

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
THE GROB TEA COMPANY LIMITED (GTCL)**

(Regd. & Corporate Office : 10C, Hungerford Street, Kolkata-700 017)

The details subsequent to the completion of the offer made vide Public Announcement dated January 20, 2009 ("PA"), Corrigendum to PA dated April 3, 2009 and Letter of Offer dated March 31, 2009 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of M/s Rawalwasia Industries Pvt. Ltd. & M/s Strip Commodeal Pvt. Ltd., (herein after collectively referred to as "Acquirers") to acquires 2,32,466 fully paid-up Equity Shares of Rs.10/- each, representing 20% of the fully paid-up equity and voting share capital at a price of Rs. 80/- per share ("Offer Price") payable in cash are as under :

1. Name of the Target Company : **The Grob Tea Company Limited**
2. Name and Address of the Acquirer(s) including PACs : **M/s Rawalwasia Industries Private Limited & M/s Strip Commodeal Private Limited**, both having their Registered Office at 1A, Ballygunge Circular Road, Trivoli Court, 2nd Floor, Suit#23, Kolkata 700 019
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Niche Technologies Private Limited**
5. Offer details
 - a) Date of Opening of the Offer : **Wednesday, 15.04.2009**
 - b) Date of Closing of the Offer : **Monday, 04.05.2009**
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer Price	Rs. 80/- per share		Rs. 80/- per share	
2.	Share holding of acquirers (No. & %) before MOU/P.A.	Nil (0.00%)		Nil (0.00%)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	8,60,215 (74.01%)		8,60,215 (74.01%)	
4.	Shares acquired in the Open Offer (No. & %)	2,32,466 (20.00%)		96,143 (8.27%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 1,85,97,280/-		Rs. 76,91,440/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirers (No. & %) (2+3+4+6)	10,92,681 (94.01%)		9,56,358 (82.28%)	
8.	Pre and Post Offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		2,59,430 (22.32%)	26,964 (2.32%)	2,59,430 (22.32%)	2,05,972 (17.72%)

7. Status of the Escrow Account, whether released or not : The amount lying in Escrow Account is being released to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirers & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirers as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by : **Manager to the offer :**



VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

(Contact Person: Tanmay Kumar Saha)

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On behalf of Acquirers : M/s Rawalwasia Industries Private Limited & M/s Strip Commodeal Private Limited

Place : Kolkata

Date : 19.05.2009